

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (CAA) NO.01/Chd/Pb/2017**

**In the matter of scheme of amalgamations**

**BETWEEN**

(i) Taj Travels Private Limited

Petitioner/Transferor Company No.1

(ii) Shan e Punjab Travels Private Limited

.Petitioner/Transferor Company No.2

**AND**

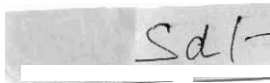
(iii) Metro Eco Green Resorts Limited


.Petitioner/Transferee Company

Present: Mr. Anil Kumar Aggarwal, Advocate for petitioners.

Mr. Deepankur Sharma, Advocate for Official Liquidator  
along with Ms. Amarpreet Kaur, Senior Technical Assistant.

No time left, adjourn to 26.07.2017 for arguments.

  
(Justice R.P. Nagrath)  
Member (Judicial)

 July 13, 2017  
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